

Withdrawal of Facilities for Harijan marrying a non-Harijan

627. SHRI SHIVA CHANDRA JHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a Harijan girl marrying a non-Harijan person ceases to be entitled to the provision of reservation in service and other Government facilities; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) No, Sir. A Harijan girl marrying a non-Harijan person will continue to be entitled to reservation in services and other Government facilities, as she would be treated as Scheduled Caste for such purposes.

(b) Does not arise.

	Capacity
1. M/s. Century Pulp	20,000 tonnes/year
2. M/s. India Paper Pulp Co.	15,000 tonnes/year
3. Shri B.D. Somani	50,000 tonnes/year
4. M/s. Tamil Nadu Newsprint and Papers Limited.	83,000 tonnes/year

Apart from the above, M/s. Hindustan Paper Corporation are setting up a newsprint project with a capacity of 80,000 tonnes per annum in Kerala State which is likely to go into production in 1981-82.

M/s. Mysore Paper Mills, Bhadra-vati are putting up a newsprint project for a capacity of 75,000 tonnes per annum in Karnataka which is likely to go into production in 1982-83. The National Newsprint and Paper Mills, Neapanagar which is the only unit producing newsprint at present, is undertaking a balancing-cum-renovation scheme for achieving a capacity of 75,000 tonnes per annum.

Production of newsprint

628. SHRI U. R. KRISHNAN: Will the Minister of INDUSTRY be pleased to state:

(a) what was the actual production of newsprint during 1979;

(b) what is the actual requirement of newsprint for the year 1980; and

(c) what steps Government have taken, for augmenting the production of newsprint?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CAHNANA): (a) and (b) The production of newsprint in the country during the year 1979 was 48,374 tonnes. The Requirement of newsprint for the year 1980 is approximately 3,70,000 tonnes.

(c) Government have issued the following letters of intent for setting up various newsprint projects in the country:—

Discontentment among CBI personnel

629. SHRI K. C. SEBASTIAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the wide discontentment among the CBI personnel in the country;

(b) if so, what are the reasons therefor;

(c) whether the CBI employees have any organisation of their own and if so, what is the approximate enrolment;

(d) whether they have approached the Home Minister for the recognition of their Association; and

(e) if so, what action Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b) There is no wide-spread discontentment as such among the C.B.I. personnel in the country. But consequent upon the agitation by policemen in the Punjab in 1979, certain grievances of the staff pertaining to service conditions such as pay, promotion opportunities, amenities etc. came to surface. Proposals for redressing these grievances have been formulated. Some of these proposals have already been accepted by the Government and others are under consideration.

(c) to (e) There are 3 Associations in the CBI, namely All India CBI Employees Welfare Association for Ministerial employees (strength 311) which has sought recognition, CBI Law Officers Association for Law Officers (strength 7) which has not so far sought recognition and Central Fingerprint Bureau NGOs (Executive) Association for the non-gazetted staff of the Central Fingerprint Bureau, Calcutta (strength 34) which has sought recognition.

The request of the Association for recognition are under examination of the Government in the light of Draft Model Constitution of the Associations.

Internal audit in the Heavy Engineering Corporation Ltd.

630. SHRI R. R. MORARKA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that apart from the internal audit system in Heavy Engineering Corporation Ltd. being inadequate, whatever work is done is carried out after the completion of audit by statutory auditors;

(b) If so, what purpose is served by internal auditing;

(c) what is the total expense incurred on internal audit during the last three years; and

(d) what steps are being taken to improve the system?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CAHNANA): (a) to (d) The information is being collected and will be laid on the Table of the House

Items produced by the Radio and Electricals Manufacturing Co. Ltd.

631. SHRI R. R. MORARKA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that most of the items produced by the Radio and Electricals Mfg. Co. Ltd. are sold at a loss;

(b) if so, what are the reasons there, for; and

(c) what steps Government have taken to make the company self-sufficient?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b) No, Sir. On current operations the Company is making a small profit. However, this operating profit is offset by the interest charges on debts due to past losses thereby showing that the operations of the Company are being carried out at a loss.

(c) Efforts are being made to improve production and productivity further.

Cost of Cement

632. SHRI R. R. MORARKA: Will the Minister of INDUSTRY be pleased to state:

(a) whether the cost of production of cement by the Cement Corporation of India Limited is higher than the standard cost;